

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 198 OF 2019 & IA No. 1748 OF 2019**

**Dated: 24th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Tata Power Delhi Distribution Ltd.**

**.... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Hemant Sahai for A1  
Apoorva Misra for A1

Counsel for the Respondent(s) : Shri Venkatesh for R1

**ORDER**

List the matter on **25.02.2020.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK